

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 129**  
**(IB)-477(PB)/2017**

**IN THE MATTER OF:**

Au Small Finance Bank Ltd. .... Applicant/petitioner

Vs.

Prabhu Shanti Real Estate Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 23.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the respondent

Mr. Abhishek Anand, Adv. for RP  
Mr. Rakesh Kumar, Adv. for Ex.-management  
Mr. Shantanu Sharma, Adv.  
Mr. Balvinder Ralhan, Adv. for CA-35/2019

**ORDER**

**CA-2118(PB)/2019:-**

This is an application filed by the resolution professional to proceed with the issuance of 'Expression of Interest' on 02.10.2019 with the deviation of five days from the model timeline prescribed for CIR Process as per the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. It is provided by the timeline that submission of 'expression of interest' shall be made 15 days from the issuance of 'EOI' and deviation of five days has been sought. Likewise, deviation of ten days has been sought which require the submission of resolution plan





which is required to be made at least within 30 days from the issuance of request for resolution plan. The prayer made in the application is to facilitate the resolution and any such prayer would match the spirit of the provisions of the Insolvency and Bankruptcy Code. Accordingly, we accept the prayer made in the application. The application is accordingly allowed as prayed and the same is disposed of.

**CA-1028(PB)/2018 & 840(PB)/2019:-**

Pleadings are complete. However, learned RP has requested for pass over on the ground that his counsel is held up elsewhere. On account of heavy cause list, pass over is not possible. Accordingly, hearing is deferred to 13.11.2019.

Sd/-

**(M.M.KUMAR)  
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**